

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 143
TO BE ANSWERED ON THE 11TH DECEMBER, 2018

AGRICULTURE AND FARMERS WELFARE

143. SHRI ANANDRAO ADSUL:
SHRI K.N. RAMACHANDRAN:
SHRI JITENDRA CHAUDHURY:
SHRI SHRIRANG APPA BARNE:
SHRI LAXMI NARAYAN YADAV:
SHRI DHARMENDRA YADAV
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI M.B. RAJESH:
DR. PRITAM GOPINATH MUNDE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has reliable statistics on farmers' suicide in the country and is monitoring the data relating thereto, if so, the details thereof and the reasons for farmers' committing suicides during each of the last four years, alongwith the remedial measures taken by the Government in this regard, State-wise;

(b) whether it is a fact that the primary reason for half of the farmers' suicides is debt burden/ loans and 11,458 farmers' suicides were recorded in 2016 in the country, if so, the details thereof and the action taken by the Government in this regard;

(c) whether the Union Government has formulated schemes keeping in mind the problems of the farmers and if so, the details of such schemes formulated to increase the income of farmers during the last three years;

(d) whether the Union Government has reviewed these schemes in view of the hardships faced by the farmers and if so, the outcome thereof; and

(e) whether the Government has increased the Minimum Support Price recently and if so, the extent to which it will benefit the farmers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides, in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides are available upto 2015 on its website.

Contd..2/-

The Reports for the year 2016 onwards have not been published as on date. However, NCRB has provided data relating to suicides for the year 2016 (provisional) to this Ministry. As per the ADSI Reports which were published for the years 2013 to 2015, the total numbers of suicides by farmers and agricultural labourers in the country State-wise is annexed. As per provisional data for year 2016, the number of suicide by farmers and agricultural labourers as come down from 12602 in 2015 to 11370 (provisional in 2016, approximately by 9.77%).

As per NCRB Reports for the year 2014 and 2015, the main causes of suicides by farmers and agricultural labourers are Bankruptcy or Indebtedness, Farming Related Issues family problems, illness, etc.

(c) & (d): Agriculture being a State subject, the State Governments are primarily responsible for the growth and development of agriculture sector and developing perspective plans for their respective States and ensuring effective implementation of the programmes/ schemes. However, Government of India supplements the efforts of the State Governments through various Schemes/ Programmes.

The Government is targeting to double the income of the farmers by the year 2022. To achieve this, the Department of Agriculture, Cooperation and Farmers' Welfare has taken a number of measures. The Government is aiming to reorient the agriculture sector by focusing on an income-centeredness in addition to pure production centeredness approach. The Department is, therefore, implementing various schemes to meet this objective, viz. Soil Health Card (SHC) scheme, Neem Coated Urea, Paramparagat Krishi Vikas Yojana (PKVY), Pradhan Mantri Krishi Sinchai Yojana (PMKSY), National Agriculture Market scheme (e-NAM) and Pradhan Mantri Fasal Bima Yojana (PMFBY), Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA), Interest subvention schemes and Kisan Credit Card Schemes. The Government is also implementing several centrally sponsored Schemes viz. National Food Security Mission (NFSM); Mission for Integrated Development of Horticulture (MIDH); National Mission on Oilseeds & Oilpalm (NMOOP); National Mission for Sustainable Agriculture (NMSA); National Mission on Agricultural Extension & Technology (NMAET) and Rashtriya Krishi Vikas Yojana (RKVY) for enhancing production and productivity and development of the sector as a whole.

(e): MSP for various agricultural commodities have been progressively increased by the government to incentivize farmers to bring more area under cultivation of crops and to invest on increasing the productivity. Giving a major boost for the farmers' income, the Government has increased the Minimum Support Prices (MSPs) of all kharif crops for 2018-19 Season. This decision of the Government is a historic one as it redeems the promise of the pre-determined principle of fixing the MSPs at a level of at least 150 percent of the cost of production announced by the Union Budget for 2018-19.

Further the Government undertakes procurement of wheat and paddy under its 'MSP operations'. In addition, Government implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities not covered under the Minimum Price Support Scheme on the request of State/UT Government. The MIS is implemented in order to protect the growers of these commodities from making distress sale in the event of bumper crop when the prices tend to fall below the economic level/cost of production.

Lok Sabha Unstarred Question No. 143 due for 11.12.2018 Statement in respect of Part (a) of the Question regarding 'Agriculture and Farmers Welfare'

Sl. No.	State/UT	2013
1	ANDHRA PRADESH	2014
2	ARUNACHAL PRADESH	37
3	ASSAM	305
4	BIHAR	127
5	CHHATTISGARH	0
6	GOA	1
7	GUJARAT	582
8	HARYANA	374
9	HIMACHAL PRADESH	33
10	JAMMU & KASHMIR	18
11	JHARKHAND	142
12	KARNATAKA	1403
13	KERALA	972
14	MADHYA PRADESH	1090
15	MAHARASHTRA	3146
16	MANIPUR	1
17	MEGHALAYA	5
18	MIZORAM	6
19	NAGALAND	2
20	ODISHA	150
21	PUNJAB	83
22	RAJASTHAN	292
23	SIKKIM	35
24	TAMIL NADU	105
25	TELANGANA	NA
26	TRIPURA	56
27	UTTAR PRADESH	750
28	UTTARAKHAND	15
29	WEST BENGAL	0
30	A & N ISLANDS	5
31	CHANDIGARH	0
32	D & N HAVELI	15
33	DAMAN & DIU	0
34	DELHI (UT)	8
35	LAKSHADWEEP	0
36	PUDUCHERRY	0
	TOTAL (UTs)	28
		11772
	TOTAL (ALL INDIA)	

SUICIDE BY PERSONS SELF-EMPLOYED IN FARMING/AGRICULTURE

	State/UT	2014			2015		
		Farmers	Labourers	Total	Farmers	Labourers	Total
1	ANDHRA PRADESH	160	472	632	516	400	916
2	ARUNACHAL PRADESH	0	3	3	7	3	10
3	ASSAM	21	38	59	84	54	138
4	BIHAR	0	10	10	0	7	7
5	CHHATTISGARH	443	312	755	854	100	954
6	GOA	0	0	0	0	0	0
7	GUJARAT	45	555	600	57	244	301
8	HARYANA	14	105	119	28	134	162
9	HIMACHAL PRADESH	32	31	63	0	46	46
10	JAMMU & KASHMIR	12	25	37	0	21	21
11	JHARKHAND	0	4	4	0	21	21
12	KARNATAKA	321	447	768	1197	372	1569
13	KERALA	107	700	807	3	207	210
14	MADHYA PRADESH	826	372	1198	581	709	1290
15	MAHARASHTRA	2568	1436	4004	3030	1261	4291
16	MANIPUR	0	0	0	1	0	1
17	MEGHALAYA	0	2	2	2	1	3
18	MIZORAM	0	5	5	0	1	1
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	5	97	102	23	27	50
21	PUNJAB	24	40	64	100	24	124
22	RAJASTHAN	0	373	373	3	73	76
23	SIKKIM	35	0	35	15	3	18
24	TAMIL NADU	68	827	895	2	604	606
25	TELANGANA	898	449	1347	1358	42	1400
26	TRIPURA	0	32	32	1	48	49
27	UTTAR PRADESH	63	129	192	145	179	324
28	UTTARAKHAND	0	0	0	0	2	2
29	WEST BENGAL	0	230	230	0	0	0
30	A & N ISLANDS	8	0	8	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI (UT)	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	16	16	0	12	12
	TOTAL (UTs)	8	16	24	0	12	12
	TOTAL (ALL INDIA)	5650	6710	12360	8007	4595	12602

Source : Report on 'Accidental Deaths & Suicides in India' for relevant years, National Crime Records Bureau, Ministry of Home Affairs

State/UT wise number of suicides committed by persons engaged in farming sector during 2016 (Provisional)

Sl. No.	State / UT	Agricultural Labourers	Farmers/ Cultivators	Suicides in Farming Sector (Total)
		A	B	(A+B)
1	ANDHRA PRADESH	565	239	804
2	ARUNACHAL PRADESH	0	6	6
3	ASSAM	64	06	70
4	BIHAR	0	0	0
5	CHHATTISGARH	97	585	682
6	GOA	1	0	1
7	GUJARAT	378	30	408
8	HARYANA	159	91	250
9	HIMACHAL PRADESH	14	0	14
10	JAMMU & KASHMIR	21	0	21
11	JHARKHAND	0	3	3
12	KARNATAKA	867	1212	2079
13	KERALA	298	23	321
14	MADHYA PRADESH	722	599	1321
15	MAHARASHTRA	1111	2550	3661
16	MANIPUR	0	1	1
17	MEGHALAYA	3	2	5
18	MIZORAM	7	0	7
19	NAGALAND	0	0	0
20	ODISHA	101	20	121
21	PUNJAB	49	222	271
22	RAJASTHAN	39	4	43
23	SIKKIM	2	12	14
24	TAMIL NADU	345	36	381
25	TELANGANA	13	632	645
26	TRIPURA	18	4	22
27	UTTAR PRADESH	115	69	184
28	UTTARAKHAND	3	0	3
29	WEST BENGAL	0	0	0
30	A & N ISLANDS	0	3	3
31	CHANDIGARH	0	0	0
32	D & N HAVELI	0	0	0
33	DAMAN & DIU	0	0	0
34	DELHI (UT)	0	0	0
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	27	2	29
	TOTAL (ALL INDIA)	5019	6351	11370
